MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

WORKSHOP ON – LAND ACQUISITION LAWS

27th & 28th July, 2019

PROGRAMME

DAY ONE – 27.07.2019 (Saturday)

10.00 am to 10.30 am
Inaugural Session
  – By Officers of the Academy

10.30 am to 12.00 noon
Journey of land acquisition – From notification to Reference with special emphasis on changing patterns of compulsory land acquisition
  – By Shri Indraneel Shankar Dani, IAS, Chairman, Land Reforms Commission

TEA BREAK (12.00 noon to 12.15 pm)

12.15 pm to 2.00 pm
Journey of land acquisition under Land Acquisition Act, 1894 – From Reference to Award (Issues as to limitation to file reference, under Ss. 28, 28-A & 30, Jurisdiction of Reference court u/s 18, Reference u/s 28-A & 30, Determination of compensation u/s 23 & calculation of interest on compensation and allied issues)
  – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur

LUNCH BREAK (2.00 pm to 2.45 pm)

2.45 pm to 4.15 pm
Journey of land acquisition under Land Acquisition Act, 1894 – From Reference to Award (Issues as to limitation to file reference, under Ss. 28, 28-A & 30, Jurisdiction of Reference court u/s 18, Reference u/s 28-A & 30, Determination of compensation u/s 23 & calculation of interest on compensation and allied issues)
  – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur

TEA BREAK (4.15 pm to 4.30 pm)

4.30 pm to 5.30 pm
Open interactive discussion with participants
  – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur & Officers of the Academy
DAY TWO – 28.07.2019 (SUNDAY)

10.00 am to 10:45 am  
Burden of Proof – Comparative Sale method – Proof and admissibility of Sale Deed

– By Shri Sudeep Shrivastava,
Addl. Director MPSJA

SHORT BREAK (10.45 am to 11.00 am)

11.00 am to 12.30 pm  
Determination and apportionment of compensation and related issues

– By Shri Onkar Nath,
Member Secretary,
State Court Management System Committee,
High Court of M.P., Jabalpur

TEA BREAK (12.30 pm to 12.45 pm)

12.45 pm to 1.45 p.m.  
An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013

– By Shri Axay Kumar Dwivedi,
I ADJ, Jabalpur

(Contd…)

LUNCH BREAK (1.45 pm to 2.30 pm)

2.30 pm to 3.30 p.m.  
An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013

– By Shri Axay Kumar Dwivedi,
I ADJ, Jabalpur

TEA BREAK (3.30 am to 3.45 am)

3.45 pm onwards  
Feedback of the participants and road ahead

(Followed by valedictory session)

– By Officers of the Academy

Note: -

(1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.

ADDITIONAL DIRECTOR